

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. G.A.113 of 1996

Date of Order : 3.12.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

KANAK ADHIKARY

Vs.

UNION OF INDIA & ORS.
(DEPARTMENT OF POSTS)

For the applicant : None

For the respondents: Mr. B.K. Chatterjee, counsel.


ORDER

S.N. Mallick, V.C.

None appears for the applicant. Ld. counsel for the respondents present.

2. The application is dismissed for default. No order is passed as to costs.

(B.P. Singh)
Administrative Member


(S.N. Mallick)
Vice-Chairman

T. S.